

F.No. 01(03)/Roster/CESTAT/2024
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 08.03.2024

ORDER NO. 36 of 2024

Hon'ble President is pleased to partially modify the roster order no. 28 of 2024 for **CESTAT, New Delhi** from **11.03.2024** to **15.03.2024** as follows:-

DATE	CORAM	WORKS ASSIGNED
From 11.03.2024	Mr. Raju, Hon'ble Member (Technical) and Ms. Rachna Gupta, Hon'ble Member (Judicial)	Service Tax Division Bench matters
to 15.03.2024	Mr. Rajeev Tandon, Hon'ble Member (Technical)	Single Member Bench matters

Note:

1. In the event of leave of one of the Members, the Service Tax Division Bench matters will be heard by Bench comprising Ms. Binu Tamta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical).
2. The adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Members, CESTAT, Ahmedabad/ New Delhi/Kolkata/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar